

उत्तर प्रदेश में सिन्धुई से लिये गये वृहद्
योजना

470. डा० महादेव प्रसाद : क्या सिन्धुई और विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर प्रदेश के पूर्वी जिलों के लिये सिन्धुई से सम्बन्धित कोई वृहद् योजना तैयार की गई है; और

(ख) यदि हाँ, तो उसकी मुख्य बातें क्या हैं और इस योजना के पूर्ण होने पर गोरखपुर जिले को सिन्धुई की क्या सुविधायें प्रदान की जायेंगी?

सिन्धुई और विद्युत मंत्री (डा० सु० ल० राय) : (क) और (ख) उत्तर प्रदेश के पूर्वी जिलों की सिन्धुई सम्बन्धी वृहद् योजना अभी तैयार हुई नहीं लगती है किन्तु गोरखपुर जिले को निर्वाणायीन बन्दक परियोजना से सिन्धुई लाभ प्राप्त होये।

12.04 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

FIRING BY PAKISTANI FORCES ON INDIAN BORDER PATROL NEAR AKHNOOR

श्री जयन्त सिन्हाजी काकणेजी (बनारसपुर) : सम्प्रदाय महादेव, मैं दक्षिण-पश्चिमी लोक मन्त्रालय के निम्नलिखित विषय की धार प्रतिक्रिया मंत्री का ध्यान बिलगता हूँ और प्रार्थना करता हूँ कि वह इन बारे में एक बयान दें :—

"19 मई, 1967 को बखनूर के दक्षिण-पश्चिम में पाकिस्तानी सेना द्वारा भारतीय सीमा पट्टी दस्ते पर मोर्चाबारी और इन्फर जेन में दक्षिण-पश्चिमी सेना का बयान।"

The Minister of Defence (Shri Swaran Singh): Mr. Speaker, Sir, at about 8 A.M. on 19th May, our police patrol moving in the area between 4 to 5½ miles South-South West of Akhnur, inside Indian territory, was fired upon by Pakistani troops. The Pakistani troops fired LMGs and threw grenades and also used MMGs and 81 mm Mortars. Our Security Forces had per force to return the fire. Firing died down by and large by 9.15 A.M. but thereafter sporadic firing continued till about 4 p.m.

Earlier on 17th May for the first time, our police patrol party moving in the same area had been challenged by the Pakistani troops who objected to its patrolling, claiming that the track used by our patrol party was within Pakistani control. Since our patrol had all along been using this track which also is within Indian territory, the Pakistani claim was not accepted. It appears that the firing by the Pakistani troops on our police patrol on 19th May was a premeditated one, designed to establish by force their so-called claim to the track.

In the firing by the Pakistani troops on our police patrol, one Indian police head constable was killed and two ORs wounded. Injuries were also caused to two civilians. It appears that the Pakistanis have also suffered casualties.

4. Through the aegis of the U.N. Field Observers' Team, Pakistan asked for a cease-fire and for a Sub-Sector Commanders' meeting. This was agreed to on our side. The meeting was held at 5 P.M. on the same day. It was agreed to maintain the cease-fire. Further meetings held at the Sub-Sector Commanders' level failed to produce any further agreement. The Sub-Sector Commanders have agreed to refer the matter to their higher Commanders.

Government regret that Pakistan should have taken resort to unprovoked firing which has resulted in casualties on both sides and created some amount of tension. A strong protest